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November 30, 2004

The Chairman & Managing Director
State Bank of India & Associate Banks 17 Nationalised Banks
UTI Bank Ltd., ICICI Bank Ltd.,
HDFC Bank Ltd., IDBI Bank Ltd., & SHCIL

Dear Sir

Standardised application form for investment in Savings Bonds along with Duties and Rights of investors – **Corrigendum**

Please refer to our circular No. RBI / 2004 / 181 dated April 22, 2004 forwarding therewith the Standardised Application Forms for investment in 6.5 % Saving Bonds (Non-Taxable), 2003 and 8 % Savings (Taxable) Bonds, 2003

2. We advise that the Hindi version of the features of the scheme attached to the standardised application form of the 8 % Savings (Taxable) Bonds is amended herewith (amended copy enclosed). You may accordingly please take necessary action to amend the earlier Hindi version at Serial Nos. 4, 5, and 6 of the features of the scheme.

(S. M. Mane)
Manager